

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Dated : This the 06th day of January 2003.

Original Application no. 1485 of 2002.

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman  
Hon'ble Maj Gen K.K. Srivastava, Administrative Member.

Ganpat Singh, s/o late S.L. Singh,  
R/o 33/28, Leader Road, Allahabad.

... Applicant

By Adv : Sri V.K. Jaisawal

Versus

1. Union of India through Under Secretary, Ministry of Finance, Department of Revenue, New Delhi.
2. The Commissioner, Central Excise, Allahabad.
3. The Additional Collector (Finance and Revenue) Central Excise, Allahabad.
4. The Pay and Accounts Officer, Central Excise, Allahabad.

... Respondents

By Adv : Sri A. Gopal

O R D E R

Hon'ble Mr. Justice R.R.K. Trivedi, VC.

By this OA the applicant has challenged the order dated 8.9.1993 by which his representation for refixation of his salary was rejected. The applicant had retired from service in 1983. The representation was made on 7/11-5-1992 i.e. after more than 9 years. By this time more than 19 years have passed. The OA is highly belated. No application for condoning the delay has been filed. The OA is dismissed accordingly <sup>as time barred,</sup> with no order as to costs.

  
Member A

  
Vice-Chairman

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